

## Statement

## Area Distributed Year-wise and State-wise

(Area in Acres)

S. No.	State/UT	1989-90	1990-91	1991-92
1	Andhra Pradesh . . . . .	19179	24130	70665
2	Assam . . . . .	1270	8659	22220
3	Bihar . . . . .	4821	12395	11153
4	Gujarat . . . . .	8561	2658	2390
5	Haryana . . . . .	644	63	77
6	Himachal Pradesh . . . . .	Nil	—	0
7	Jammu & Kashmir . . . . .	Nil	—	—
8	Karnataka . . . . .	628	1164	1199
9	Kerala . . . . .	705	404	378
10	Madhya Pradesh . . . . .	8006	2567	5040
11	Maharashtra . . . . .	8512	—	954
12	Manipur . . . . .	Nil	—	—
13	Orissa . . . . .	1502	329	2258
14	Punjab . . . . .	545	—	230
15	Rajasthan . . . . .	20176	11250	5048
16	Tamil Nadu . . . . .	6800	3881	4524
17	Tripura . . . . .	14	—	—
18	Uttar Pradesh . . . . .	4491	1744	2294
19	West Bengal . . . . .	32210	20705	15123
20	D & N Haveli . . . . .	0	17	0
21	Delhi . . . . .	Nil	—	0
22	Pondicherry . . . . .	58	2	1
TOTAL :		118122	89878	143554

## Rural Sanitation Programme

742. SHRI S. S. SURJEWALA : Will the PRIME MINISTER be pleased to state :

(a) Whether Government propose to provide the dwelling unit with sanitary latrines and tap-water in the country; if so, target date fixed to achieve it;

(b) what is the percentage of households so far, covered by the rural sanitation programme to provide latrines/tap water; and

(c) number of the villages covered, State-wise where the above facilities have been provided?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI H. PATEL): (a) Sanitary latrines are provided under State Sector Minimum Needs Programme, Central Rural Sanitation Programme and as integral part of the Indira Awas Yojana (IAY).

Safe drinking water facilities are provided under MNP and Accelerated Rural Water Supply Programme. Provision is made under IAY for infrastructure and common facilities which include providing suitable sources of drinking water supply, etc.

The target for safe drinking water facilities is to cover all the habitations by the end of the Eighth Five Year Plan. As regards sanitary latrines, the Eighth Plan envisages cumulative coverage of 5% of rural population at the end of the plan period with Central and State Governments investment.

(b) According National Sample Survey—44th Board (July 1988—June, 1989), 10.75% of rural households had latrine facilities and 15.47% of households had tap water facilities. However, including other sources of drinking water like hand-pumps, 90.30% of rural population (as per 1981 census) were provided safe drinking water facilities at the end of 31-3-92.

(c) Village-wise provision of sanitary latrines and tap water is not monitored at the Central Government level.

**Medicinal and Aromatic Plants in Himachal Pradesh**

743. SHRI KRISHAN LAL SHARMA : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that Himachal Pradesh is rich in medicinal and aromatic plants;

(b) whether it is also a fact that many of them are on the verge of extinction and some have already become extinct;

(c) if so, whether H.P. in cooperation with C.S.I.R. have formulated any plan for their revival and regeneration;

(d) whether the Central Government have explored their potential in foreign countries; and

(e) if so, the steps being taken by Government to ensure their growth and exports ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY, DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. R. KUMARAMANGALAM) : (a) Yes, Sir.

(b) Some plant species like *viola serpens*, *aconitum deinoorrhizum*, *dioscorea deltoidea*, *jurinea macrocephala* have become rare due to over-exploitation.

(c) CSIR Complex, Palampur, a constituent laboratory of CSIR, has been making efforts for the propagation of selected medicinal and aromatic plants of high value, such as *tagetes minuta*, *heracleum candicans*, *picrochiza kurroa* and *taxus baccata*.

(d) and (e) The aromatic oils of some of these plants have export potential. Some steps in promoting this activity have been initiated in collaboration with local growers and perfumeries.

744. [Transferred to 4th December 1992]

**Acquisition of Genetic Engineering Technology**

745. SHRI S. MADHAVAN : Will the PRIME MINISTER be pleased to state :

(a) whether there is any proposal to acquire genetic engineering technology to produce transgenic cotton plants that will resist pests from the U.S. Company which has developed this technology; and

(b) if so, what are the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY, DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. R. KUMARAMANGALAM) : (a) Yes, Sir.

(b) The Department of Biotechnology, through an Inter-Ministerial Negotiation Team, is negotiating with M/s MONSANTO INC., USA for obtaining the technology package for production insect resistant transgenic cotton plant varieties.

**Study on Collision between the Earth and a Comet**

746. SHRI B. K. HARIPRASAD : Will the PRIME MINISTER be pleased to state :

(a) whether Government are aware of the forecast made by Australian scientists of a collision between the Earth and a comet on 14th August, 2116 AD as reported in The Times of India dated the 28th October, 1992; and

(b) whether Indian scientists have verified these findings, if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY, DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. R. KUMARAMANGALAM) : (a) Yes, Sir.